

1	2	3	4	5	6	7	8
10	Kerala	35.00	49.50₹	13.22	23.86	18.81	20.24
11	Maharashtra . .	33.25	42.25	12.75	38.25	29.41	30.50*
12	Meghalaya . . .	42.00	47.00	14.00	19.00	18.05	20.97*
13	Orissa	32.00	50.00	16.90	26.90	25.40	24.90
14	Punjab	31.62	52.90	12.50	21.27	17.84	16.35*
15	Rajasthan	38.00	55.00	21.00	25.00	26.49	24.47
16	Tamil Nadu . . .	38.00	73.00₹	14.61	34.00₹	31.06₹	28.76*₹
17	Uttar Pradesh . .	48.00	68.00	18.36	41.36	40.02	37.45*
18	West Bengal . . .	48.00	60.00	35.00	42.00	48.80	45.49*

NOTE: 1. The above average rates are inclusive of fuel surcharge but exclusive of Electricity Duty.

2. The above statement has been prepared on the basis of rates and fuel surcharge reported to CEA upto 31-3-1981.

R=RURAL
U=URBAN

*—Indicates that there is no separate tariff for public water works. In such cases the average rate has been worked out on the basis of tariff applicable for similar type of consumption.

₹—Assuming average connected load between 1 KW to 10 KW.

₹—An additional levy of 5P/kwh will be charged from the consumers of metropolitan area of Madras City.

@ This rate is chargeable for nine months in a year i.e., no charge will be levied for supply during the months of April, August and December each year.

मध्य प्रदेश में ग्रामीण विद्युतीकरण के लिये विश्व बैंक से ऋण

9897. श्री शिवकुमार सिंह ठाकुर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) विश्व बैंक द्वारा मध्य प्रदेश को ग्रामीण विद्युतीकरण के लिए कितना ऋण दिया गया है; और

(ख) उस पर किस दर से ब्याज वसूल किया गया है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) (विश्व बैंक के) आई० डी० ए० ऋण संख्या 572-आई०एन० के अन्तर्गत मध्य प्रदेश में ग्राम विद्युतीकरण परियोजनाओं के लिए सामग्री खरीदने हेतु 7.460 मिलियन अमरीकी

डालर की राशि प्राप्त की है। दूसरे आई० डी० ए० ऋण सं० 911-आई० एन० के अन्तर्गत मध्य प्रदेश में 21.756 मिलियन अमरीकी डालर के मूल्य की सामग्री के लिए आर्डर दिए हैं। विश्व बैंक ऋण नहीं देता परन्तु प्राप्त की गई सामग्री के मूल्य की प्रतिपूर्ति करता है।

(ख) दोनों आई० डी० ए० ऋणों के अन्तर्गत प्राप्त की गई और बकाया राशि पर विश्व बैंक भारत सरकार से 3/4 प्रतिशत प्रतिवर्ष की दर से केवल सेवा प्रभार लेता है। इन ऋणों के अन्तर्गत उपलब्ध राशि को सरकार ग्राम विद्युतीकरण निगम को दे देती है तथा निगम से 7 1/2 प्रतिशत वार्षिक ब्याज लेती है। निम्न राज्य बिजली बोर्डों को 5.75 प्रतिशत से 9.25 प्रतिशत तक के वार्षिक ब्याज

की विभिन्न दरों पर ऋण उपलब्ध कराता है। बजट की यह दर स्वीकृत की गई स्कीमों की श्रेणियों पर तथा ऋण चुकाये जाने की अवधि पर निर्भर करती है। आई० डी० ए० ऋणों के अन्तर्गत उपलब्ध कराई गई राशियों वार्षिक योजना की विधियों का ही एक हिस्सा होती है।

Policy formulated and adopted at the time of rehabilitation of erstwhile displaced persons in Koraput

8998. SHRI GIRIDHAR GOM-
ANGO: Will the Minister of SUP-
PLY AND REHABILITATION be
pleased to state:

(a) what was the policy formulated and adopted in principle by Government of India at the time of rehabilitation of erstwhile displaced persons in Koraput and other tribal districts in the country;

(b) whether guidelines were issued to the Dandakaranya Development Authorities by his Ministry from time to time to follow the policies;

(c) if so, the guidelines issued and the steps taken by the authorities to implement the policies in these areas; and

(d) the new concept policy or programmes under consideration of his Ministry, if any, keeping the overall picture of the DDAs?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (c). The Dandakaranya Development Authority was set up in 1958 for the effective and expeditious execution of the

scheme to resettle displaced persons from former East Pakistan in Dandakaranya area comprising Bastar District of Madhya Pradesh and Koraput District of Orissa and for integrated development of this area with particular regard to the promotion of interests of the area's tribal population. The Dandakaranya Development Authority has since then been implementing these objectives;

(d) There has not been any new concept, policy or programme under our consideration in regard to the objectives of the Dandakaranya Development Authority.

Sub-Division and Blocks of Koraput Covered by Dandakaranya Development Authority

8999. SHRI GIRIDHAR GOMANGO: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) total number of Sub-divisions and Blocks covered by the Dandakaranya Development Authority in Koraput district of Orissa;

(b) what is the tribal population and rehabilitated population in each Block; and

(c) funds provided for D.D.A. Koraput in the Five Year Plans since the starting of the Authority and money spent on tribal development from that fund?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) The information is given below:

Zone of the Dandakaranya Project	Blocks	Sub-division
Malkangiri	Malkangiri, Korukonda, Podia, Kalmela.	Malkangiri
Umerkote	Umerkote, Raigarh, Dabugaon, Jhorigaon. Jeypore	Nowrangpur Jeypore